THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (DR. SATYA NARAYAN JATIYA): (a) to (d) The information is being collected and will be laid on the Table of the House.

Corruption in National Institute for the Orthopaedkally Handicapped

- 3050. SHRI RAMACHANDRA KHUNTIA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- (a) whether Government's attention has been drawn to the newsitem captioned, "A premier institute now handicapped", which appeared in the Pioneer, New Delhi, dated the 21st March, 2002;
 - (b) if so, the details thereof;
- (c) the outcome of the probe conducted in the matter in June, 2001; and
- (d) the fresh steps taken to get rid of the corrupt practices in the National Institute for the Orthopaedically Handicapped?
- THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (DR. SATYA NARAYAN JATIYA): (a) and (b) Yes, Sir. The newsitem alleging misuse of official position, misutilisation of funds and other administrative lapses has appeared in the The Pioneer', New Delhi 21st March, 2002.
- (c) and (d) On the basis of complaints received earlier in the Ministry regarding mismanagement and corrupt practices at the National Institute for the Orthopaedically Handicapped, Kolkata, the same have been investigated and nothing adverse was found against the present Director of the Institute.

Social Welfare Schemes in J&K

- 3051. MIRZA ABDUL RASHID: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- (a) the number of Social Welfare Schemes in operation in Jammu & Kashmir, District-wise and since when;
 - (b) whether there is any proposal for enhancing the number of